

respect of Manipur it was stated that 172 persons were under detention without trial clarified that these persons are detained under Section 167 Cr.P.C. pending investigation and not under any preventive laws. Two persons are under detention under MISA as insurgents; one of these two persons is on parole on medical grounds from 1.9.77 to 30.11.77. One more persons is under detention under COFEPOSA. The error in the information furnished earlier to the House is regretted.

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT, ETC. OF NATIONAL RESEARCH DEVELOPMENT CORPORATION OF INDIA FOR 1976-77

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Annual Report of the National Research Development Corporation of India, New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Corporation is being laid. [Placed in Library. See No. LT-1346/77].

NOTIFICATIONS ETC. UNDER NAVY ACT

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): On behalf of Shri

Jagjivan Ram, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957:—

(i) The Naval Ceremonial, Conditions of Service and Miscellaneous (Amendment) Regulations, 1977, published in Notification No. S.R.O. 234 in Gazette of India dated the 25th June, 1977.

(ii) S.R.O. 253 published in Gazette of India dated the 16th July, 1977 making certain amendments to Notification No. S.R.O. 31 dated the 16th January, 1975.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-1347/77].

REVIEW ON FILM FINANCE CORPORATION, LTD., BOMBAY FOR 1975-76 AND A STATEMENT

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to lay on the Table:—

(1) A copy of the Review (Hindi and English versions) by the Government on the working of the *Film Finance Corporation Limited, Bombay, for the year 1975-76, under sub-section (1) of section 619A of the Companies Act, 1956.

(2) A statement (Hindi and English versions) explaining reasons for not laying the 'Review' along with the Annual Report of the Film Finance Corporation Limited, Bombay, for the year 1975-76. [Placed in Library. See No. LT-1348/77].

NOTIFICATION AND ANNUAL REPORT OF CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADE MARKS FOR 1976-77 AND NOTIFICATIONS UNDER INDUSTRIES

*The Annual Report of the Film Finance Corporation Limited, Bombay, for the year 1975-76 was laid on the Table on the 13th July, 1977.

(DEVELOPMENT AND REGULATION) ACT.

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): I beg to lay on the Table:—

(1) A copy of the Patents (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. S.O. 3598 in Gazette of India dated the 26th November, 1977 under section 160 of the Patents Act, 1970. [Placed in Library. See No. LT-1349/77].

(2) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1976-77 under section 155 of the Patents Act, 1970. [Placed in Library. See No. LT-1350/77].

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 638(E) published in Gazette of India dated the 26th August, 1977 regarding the continuance of control over the management of Messrs Indian Rubber Manufacturers Limited, Calcutta.

(ii) S.O. 742(E) published in Gazette of India dated the 1st November, 1977 regarding the continuance of control over the management of Messrs Ganesh Flour Mills Company Limited, Delhi. [Placed in Library. See No. LT-1351/77].

ANNUAL ADMINISTRATION REPORT OF THE DELHI TRANSPORT CORPORATION FOR 1976-77

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table a copy of the Annual Administrative Report (Hindi and English

versions) of the Delhi Transport Corporation, New Delhi, for the year 1976-77 under sub-section (3) of section 35 of the Road Transport Corporations Act, 1950. [Placed in Library. See No. LT-1352/77].

ANNUAL REPORT OF CENTRAL SILK BOARD BOMBAY FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bombay, for the year 1976-77, under section 12A of the Central Silk Board Act, 1948. [Placed in Library. See No. LT-1353/77].

NOTIFICATIONS UNDER ALL-INDIA SERVICES ACT AND REPORT ON RECRUITMENT POLICY ETC. FOR APPOINTMENT TO ALL-INDIA AND CENTRAL SERVICES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section 3 of the All-India Services Act, 1951:—

(i) The All India Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1977, published in Notification No. G.S.R. 1598 in Gazette of India dated the 26th November, 1977.

(ii) The Indian Police Service (Pay) Seventh Amendment Rules, 1977, published in Notification No. G.S.R. 1635 in Gazette of India dated the 3rd December, 1977. [Placed in Library. See No. LT-1354/77].

(2) A copy of the Report (Hindi and English versions) on Recruitment Policy and Selection Methods for appointment to the All India